

**Failure of Nationalised banks in Orissa in Loan Disbursement**

\*206. SHRIMATI GEETA MUKHERJEE: Will the Minister of FINANCE be pleased to state:

(a) whether the nationalised commercial banks operating in Orissa have failed to adhere to the loan disbursement action plan in agriculture, small industries and other services in 1983; and

(b) the targets of these banks for disbursement in the above mentioned spheres

in Orissa in 1983 and their achievements?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b) Presumably the reference is to the implementation of Annual Action Plans formulated by the concerned Lead Banks for their lead districts in Orissa. The information regarding targets and achievements, under Annual Action Plan for 1983 by Public Sector Banks, excluding Regional Rural Banks, for all the districts in Orissa taken together is set out below:—

(Rs. in lakhs)

Sector	Target	Achievement	Percentage of achievement
Agriculture	6712.18	4895.80	72.94
Small Scale Industries	2501.00	2155.98	86.20
Services	3124.43	2968.18	95.00
Total	12337.61	10019.96	81.21

The performance is considered quite satisfactory.

**Allegation made by Finance Minister of West Bengal against Union Government Regarding Release of Funds to West Bengal Government**

1811. SHRI PIYUSH TIRKI: Will the Minister of FINANCE be pleased to state:

(a) whether his attention has been drawn to the news item appeared in the 'Times of India' dated 1 July, 1984 captioned "Mitra's warning on partiality by Centre";

(b) if so, the reaction of Government regarding the allegation made by the Finance Minister of West Bengal against the Union Government's attitude towards West Bengal in connection with releasing funds from the Union Government; and

(c) the steps being taken by Government to redress the grievances of Government and the people of West Bengal?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) The news item in 'Times of India' of 1 July, 1984 has been seen.

(b) All amounts due to the Government of West Bengal are being released according to schedule as in the case of other States and there has been no discrimination whatsoever in the release of funds to the Government of West Bengal.

(c) We are not aware of any legitimate grievance of the State Government. However, Government of India would always be ready to give all the help to Government of West Bengal and its